

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 26/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 559/20	Prashant Indra Narayan Mishra V/s State-Bandra Police St.	Hearing
2	ABA 560/20	Deepak Indra Narayan Mishra V/s State-Bandra Police St.	Hearing
3	ABA 1191/20	Harishchandra Laxman Chimbaikar V/s State-Bandra	Hearing
4	ABA 1152/20	Hamid Khalid Khan & 5 Ors V/s State-Bandra Police St.	Hearing
5	SC 382/19	State-Pantnagar Police St. V/s Sachin Divakar Pawar & Ors.	B.A.
6	SC 192/20	State-Mahim Police St. V/s Rajiv Ramchandra Gandhi & 2 others	B.A.

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BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	Cri Rev.APP 258/20	Mardev Trading Pvt. Ltd. V/s State- EOW	Hearing
2	Cri Appeal 292/20	Mrs Rachana Sailesh Peringatt V/s M/s Asim Industries Pvt. Ltd.	Hearing
3	Cri Appeal 293/20	M/s Neptune Developers V/s M/s Asim Industries Pvt. Ltd.	Hearing
4	Cri M.A. 1199/20	Mrs Rachana Sailesh Peringatt V/s M/s Asim Industries Pvt. Ltd.	Hearing
5	Cri M.A. 1200/20	M/s Neptune Developers V/s M/s Asim Industries Pvt. Ltd.	Hearing
6	Cri B.A. 1989/20	Mrs Rachana Sailesh Peringatt V/s M/s Asim Industries Pvt. Ltd.	Hearing

7	Cri B.A. 1990/20	M/s Neptune Developers V/s M/s Asim Industries Pvt. Ltd.	Hearing
8	M.A. in ABA 287/20	State Government V/s Pradeep Dilip Bhandari	Reply
9	Cri B.A. 2099/20	Shankar Shripad Mane V/s State-Bandra Police St.	Appearance
10	SC 830/15 @ SC 522/17	State-DCB CID V/s Raju @ Langada Hanumanta Tapkar	HCTB
11	SC 1/17	Sewree Police St. V/s Mohd. Jiyarul Chandali	B.A. in SC
12	Cri Rev.APP 415/20	Guruath Jairam Sonsurkar V/s State-Excise FS -I Division	Hearing
13	Cri Rev.APP 416/20	Rakesh Chedilal Gupta V/s State- Excise V Divion	Hearing
14	Cri Rev.APP 417/20	Vinod Sudam Jadhav V/s State-Excise T Divsion	Hearing

In the Court of HHJ Shri.R.M. Sadrani,

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Criminal Cause List Dated 28/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	SC 495/19	State- Mankhurd Police St. V/s Manju Mahesh Shahane	Statement U/s 313 of Cr.P.C.
2	SC 980/15	State-DCB CID V/s Dinesh @ Sunny Ramesh Chauhan	HCTB
3	SC 1426/19	State-Shivaji Nagar Police St. V/s Abdul Kamal Alimuddin Shaikh	B.A.

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Criminal Cause List Dated 29/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	SC 280/02	State-Nirmal Nagar Police St V/s Jairam Govindram Chawla	R/E P.H.
2	SC 281/02	State-Nirmal Nagar V/s Dilip Chandiram Datwani	R/E P.H.
3	M.A. in ABA 405/18	Babulal Munot V/s State- V.P. Road Police St.	Arguments
4	SC 56/17	Nirmal Nagar Police St. V/s Hasemali Ashikali Shaikh	HCTB

In the Court of HHJ Shri.R.M. Sadrani,

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Criminal Cause List Dated 31/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	SC 574/18	State-DCB CID V/s Raj Chandrakiran Behenwal and Others 5	Reply/say
2	SC 575/18	State-DCB CID V/s Ruksana Salim Deraiya & Other 3	Reply/say
3	SC 607/17	State-DCB CID V/s Arif Shafi Farookhi & Other 19	HCTB
